

**GOVERNMENT OF INDIA  
MINISTRY OF MINORITY AFFAIRS**

**LOK SABHA  
UNSTARRED QUESTION NO. 3818  
TO BE ANSWERED ON 09-08- 2017**

Appointment of Chairman

3818 . SHRI A. ANWHAR RAAJHAA:

Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) whether the Union Government has any proposal to appoint Chairman for Minority Commission in future;
- (b) if so, the details thereof;
- (c) whether any Christian has ever been appointed as Chairman for Minority Commission since its inception;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

**ANSWER**

**MINISTER OF STATE (I/C) IN THE MINISTRY OF MINORITY AFFAIRS  
(SHRI MUKHTAR ABBAS NAQVI)**

- (a)&(b) As per sub-Section (2) of Section 3 of National Commission for Minorities (NCM) Act, 1992 Central Government nominate the Chairperson, a Vice Chairperson and Members of the Commission. Shri Syed Ghayorul Hasan Rizvi has been nominated as Chairperson (NCM) vide notification dated 23<sup>rd</sup> May, 2017.
- (c)to(e) The sub-section (2) of Section 3 of the NCM Act, 1992 also provides that the Chairman shall be from amongst the minority communities. As on date no person from Christian community has been nominated as Chairperson of the Commission. However, Shri George Kurian from Christian Community has been nominated as Vice Chairperson of NCM vide notification dated 4<sup>th</sup> July, 2017.

\*\*\*\*\*